

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:6740
ANSWERED ON:08.05.2003
IMPLEMENTATION OF RECOMMENDATIONS OF MANDAL COMMISSION
GANGASANDRA SIDDAPPA BASAVARAJ

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the several States Governments have not implemented the recommendations of the Mandal Commission so far;
- (b) if so, the reasons therefor,
- (c) whether the Union Government have issued directives to the State Governments for implementation of the recommendations of the said Commission;
- (d) if so, the details thereof; and
- (e) the extent to which the Union Government have succeeded in this matter?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT (DR. SANJAY PASWAN)

- (a) & (b) Yes, Sir. The States of Arunachal Pradesh, Meghalaya, Mizoram, Nagaland, UTs of Andaman & Nicobar Islands and Lakshadweep have not implemented the recommendations of the Mandal Commission as there is no Backward Class population in these States/UTs.
- (c),(d)&(e) Yes, Sir. The recommendations of the Mandal Commission had been forwarded to the States/UTs for taking appropriate action for their implementation. All the States/UTs except the above mentioned States/UTs are implementing the recommendations of the Mandal Commission.